

HIGH COURT OF HIMACHAL PRADESH  
SHIMLA

CASES LISTED FOR SETTLEMENT BEFORE THE NATIONAL LOK ADALAT SCHEDULED TO BE HELD  
ON SATURDAY THE 12<sup>th</sup> SEPTEMBER 2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

BENCH NO. 1 AT 10: 00 A M  
3<sup>RD</sup> FLOOR (VACANT COURT)  
Dr. J.N.BAROWALIA, DISTT.& SESSIONS JUDGE (Retd.)  
SHRI ANAND SHARMA, ADVOCATE  
SHRI NEEL KAMAL SOOD, ADVOCATE

\* FOR SETTLEMENT \*

501	CR.A/87/2013 [Criminal]	ASHWANI KUMAR Versus RAJ KUMAR	PANJAK SHARMA  NEEL KAMAL SHARMA RESPONDENT
502	CR.R/50/2014 [Criminal]	RAJESH KUMAR  Versus M/S MAHINDRA AND MAHINDRA FINANCE	TARUN K. SHARMA RANBIR RATHOUR
503	CR.R/57/2014 [Criminal]	CHANDER MOHAN THAKUR  Versus M/S MAHINDRA AND MAHINDRA FINANCE	DEEPAK GUPTA TARUN SHARMA RANBIR RATHOUR
504	CR.R/175/2014 [Criminal]	SURESH KUMAR SHARMA  Versus MANAGER, STATE BANK OF PATIALA	DEEPAK GUPTA LAKSHAY THAKUR ABHI RAJ SINGH GULERIA
505	CR.R/204/2014 [Criminal]	CHAMAN LAL  Versus GOLF LINK FINANCE AND RESORTS PVT	AG DEEPAK GUPTA HIMANSHOO PANWAR JEEVESH SHARMA
506	CR.R/245/2014 [Criminal]	ANIL KUMAR GUPTA Versus STATE OF HP	AG SEEMA KAUSHAL GULERIA, KULDEEP GULERIA, VINEET GUL NARESH KUMAR TOMAR
507	CR.R/141/2015 [Criminal] [Listed 1 time(s)]  with CRMP/503/2015	KARTAR SINGH Versus M/S MAHINDRA AND MAHINDRA FINANCI AL SERVICES LIMITED	AG J.L.KASHYAP SANDEEP CHAUHAN SEEMA KAUSHAL GULERIA AMIT SINGH KANWAR

sd/-  
Addl.Registrar(J)  
09/09/2015